

OA-1082/02

3.3.2005

Hon. Mr. A.K. Bhatnagar, J.M.
Hon. Mr. D.R. Tiwari, A.M.

None has appeared on behalf of the applicant, even in the revised call. On previous date also none ~~was~~ appeared for the applicant. Accordingly, the OA is dismissed in default and for non-prosecution.

Adar
A.M.

Ar
J.M.

Ar

Copy of order
issued
on
10/3/05